

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 17**

**IA 1796/2024 (NEW IA) IN C.P. (IB)/4697(MB)2018**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **M/S ASSOCIATED ROAD CARRIERS LTD., VS  
INDSUR GLOBAL LIMITED**

Section 9 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Avinash Khanolkar a/w Adv. Surekha Yadav for the Applicant. Adv. Avinash R Khanolkar a/w Adv. Surekha Yadav for the Applicant present through VC.

**IA 1796/2024**

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record the 2<sup>nd</sup> modified list of Stakeholders for M/s. Castings Dynamics Private Limited (formerly known as M/s. Indsur Global Limited) as per Regulation 31(3) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

Accordingly, the Interlocutory Application bearing IA No. IA 1796/2024 is **allowed** as **disposed of** and the said Report is taken on record.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**